

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PRINCE VITRIFIED PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	PRINCE VITRIFIED PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	27/02/2010
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, Gujarat
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U26933GJ2010PTC059723
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Survey No. 141 Matel Road, Village. Dhuva Taluka- Wankaner, Dist- Morbi PIN- 363622 (Gujarat)
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	13/06/2022
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	14 th June 2022 (Order pronounce on 14.06.2022 and received by liquidator on 20.06.2022)
8.	NAME AND THE REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Premraj Ramratan Laddha Registration No : IBBI/IPA-001/IP-P00060/2017-2018/10138
9.	ADDRESS AND EMAIL ADDRESS OF THE LIQUIDATOR, AS REGISTERED WITH BOARD	304, Abhijit-3, Above Pantaloan, Mithakhali-Law Garden Road, Ellisbridge, Ahmedabad-380006 Email id: premladdha@yahoo.com
10.	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	304, Abhijit-3, Above Pantaloan, Mithakhali-Law Garden Road, Ellisbridge, Ahmedabad-380006 Email id: premladdha@yahoo.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	13.07.2022

Notice is hereby given that the Hon'ble National Company Law Tribunal Ahmedabad bench has ordered the commencement of liquidation of the **PRINCE VITRIFIED PRIVATE LIMITED** on 14.06.2022.

The stakeholders of **PRINCE VITRIFIED PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 13.07.2022 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

(CA PREMRAJ RAMRATAN LADDHA)

Name and Signature of the Liquidator:

Date -20/06/2022

Place: Ahmedabad

